

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1712  
ANSWERED ON:23.08.2007  
ASANSOL RAILWAY DIVISION  
Mollah Shri Hannan

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether attention of the Railways have been drawn to the precarious railway track conditions under Asansol Railway Division, Eastern Railway;
- (b) if so, the details thereof; and
- (c) the steps taken or proposed to be taken in this regard particularly to save it from the onslaught of illegal Coal Mining and to ensure safe journey of passengers ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRIR. VELU)

(a): Yes, Sir

(b): It has come to the notice of the Railway authority during the inspection of the railway officials and other commercial organization like Raniganj Chamber of Commerce.

(c): Prevention of illegal mining activities is the subject matter of State Government concerned. Railway has requested to State Government and Eastern Coal Field Limited (ECL) authorities to take necessary action. Regular inspections are being conducted by Railways. As and when cases of illegal mining are noticed, Railway take immediate action to stop these activities and advise Civil Authorities also. In case any danger to railway traffic is noticed, then railway traffic is also suspended, if situation so warrants, to ensure safe journey of passengers.